

### Cases of misappropriations, Robberies and Thefts in Nationalised Banks

2276. SHRI BALASAHEB VIKHE PATIL: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of misappropriation of funds, robberies and thefts which has come to Government's notice so far from 1st April, 1981 in each of the nationalised banks; and

(b) whether it is a fact that there has been deterioration in efficiency of the staff employed in these banks and what steps Government have taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):

(a) Reserve Bank of India has reported that there have been 24 cases of dacoities/robberies involving an amount of Rs. 38.51 lakhs and gold ornaments worth about Rs. 16 lakhs and bank drafts of Rs. 3.38 lakhs in public sector banks during the period from 1st April 1981 to 31st October 1981. Information relating to the number of cases of misappropriation of funds and thefts during the same period is being collected which will be laid on the Table of the House.

(b) According to Reserve Bank of India is no indication of any serious deterioration in the efficiency of the staff employed in the public sector banks. Government and Reserve Bank are, however, alive to the need for efficient functioning of public sector banks and banks are being advised suitably from time to time to tone up efficiency.

### Payment of overtime to staff in Nationalised Banks

2277. SHRI BALASAHEB VIKHE PATIL :  
 SHRI T. DAMODAR REDDY:  
 SHRI G. NARSIMAHA RBDDY:  
 SHRIMATI JAYANTI PATNAIK:  
 SHRI RAM PYARE PANIKA:  
 SHRI CHATURBHUIJ:  
 SHRI M. RAMGOPAL REDDY:  
 SHRI KRISHNA PRATAP SINGH:  
 SHRI K. RAMAMURTHY:  
 SHRI K.P. SINGH DEO:

Will the Minister of FINANCE be pleased to state:

(a) the amount of overtime paid to the staff employed in each of the nationalised banks during the last three years as on 31st March each year;

(b) whether there has been an increase in the payment of overtime in each year;

(c) if so, what are the reasons therefor; and

(d) What steps Government have taken to curtail the over-time in these banks ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT):

(a) Information is given in the attached statement.

(b) Yes, Sir.

(c) Banks pay overtime generally at the time of half yearly and annual closing of accounts, for clearance of arrears accumulated on account of

various reasons and for completion of work of urgent nature on a day-to-day basis. Increase in the number of employees, revision in the pay scales etc. of the bank employees and certain unethical practices of staff have also contributed to the rising trend in the payment of overtime allowance in the public sector banks.

(b) Government have advised the public sector banks in May this year

to take effective measures to curtail expenditure on over-time. They have also been asked to closely monitor payment of overtime to ensure that it is claimed in accordance with the workload related norms and only when it becomes absolutely necessary. The banks have also been advised to ensure that all employees perform the work allocated to them during office hours.

#### Statement

Payment of over time allowance by public sector banks during the years 1979, 1980 and during the first 9 months of 1981

(Rupees in Lakhs)

Sl. No.	Name of the Bank	1979	1980	1981 (Jan. to Sept. )
1	2	3	4	5
1	State Bank of India	739.24	900.00	637.69
2	State Bank of Bikaner & Jaipur	51.47	61.36	39.83
3	State Bank of Indore	26.67	27.00	15.99
4	State Bank of Hyderabad	42.09	59.46	46.78
5	State Bank of Mysore	17.29	21.62	14.68
6	State Bank of Patiala	27.99	34.00	27.68
7	State Bank of Saurashtra	40.44	48.48	23.00
8	State Bank of Travencore	23.00	35.00	23.77
9	Allahabad Bank	53.80	62.00	44.85
10	Bank of Baroda	203.85	300.00	N.A.
11	Bank of India	223.41	326.00	244.00*
12	Bank of Maharashtra	63.62	83.88	62.87
13	Canara Bank	26.63	26.00	21.96
14	Central Bank of India	129.58	148.88	104.00
15	Denā Bank	80.34	96.00	66.28
16	Indian Bank	50.26	72.09	63.55
17	Indian Overseas Bank	85.38	114.10	94.02
18	Punjab National Bank	107.84	130.00	90.70
19	Syndicate Bank	21.22	36.00	39.37

1	2	3	4	5
20	Union Bank of India . . . . .	69.86	95.00	60.92
21	United Bank of India . . . . .	108.21	132.00	109.31
22	United Commercial Bank . . . . .	104.89	140.00	86.21†
23	Andhra Bank . . . . .		1.88	1.11
24	Corporation Bank . . . . .		6.16	6.66
25	New Bank of India . . . . .		30.45	28.82‡
26	Oriental Bank of Commerce . . . . .		35.00	33.93
27	Punjab & Sind Bank . . . . .		54.00	29.70
28	Vijaya Bank . . . . .		22.21†	23.00

\* Upto 30-8-1981

‡ Upto June 1981

† Revised

NOTE : 1981 figures are provisional.

### Ban on import of Poultry Vaccines

2278. SHRI BALASAHEB VIKHE PATIL: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have received any representations from the Indian manufacturers of Marek's Disease Vaccine for banning the import of poultry vaccines;

(b) what is the quantity of this vaccine imported during the years 1979-80 and so far in 1980-81;

(c) what are the names of concerns which are manufacturing poultry vaccine in the country, and what is their annual production;

(d) whether the country is self-sufficient in respect of this vaccine; and

(e) if so, what steps Government propose to take to ban the import of this vaccine and to encourage indigenous manufacturers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHED ALAM KHAN): (a) Yes, Sir.

(b) No separate data in respect of imports of poultry vaccines is compiled.

(c) Poultry vaccines are manufactured in the country by the state Biological production Centres located at various places, the Indian veterinary Research institute Izatnagar, Bharatiya Agro Industries Foundation, Pune, Ventri Biologicals (Venkateswara Hatcheries), Pune and Biomed, Ghaziabad. The annual domestic production is about 260 million doses of different kinds of poultry vaccines.

(d) and (e). Domestic production of poultry vaccines is not at present adequate to meet the requirement. However, necessary assistance is provided for the development of indigenous production by allowing import of seed strain and other materials required by this industry.